

## IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW-127-2020

Essential Personnel Services

..... Petitioner

V e r s u s

Shri R. Indran and anr.

..... Respondents

Adv. Mr. A. Shirodkar for the Petitioner.

Adv. Mr. S. Saudagar for the Respondents.

**CORAM: DAMA SESHADRI NAIDU, J.****DATE: 8th September, 2020.****ORDER:**

To place on record relevant documents concerning the respondents' employment, the petitioner's counsel seeks two weeks time.

2. Post the matter on 17/9/2020.

**DAMA SESHADRI NAIDU, J.**

AP/-